Government of India Ministry of Drinking Water and Sanitation

LOK SABHA UNSTARRED QUESTION NO.904 TO BE ANSWERED ON 20-07-2017

ODF Villages

904. SHRI B. SRIRAMULU:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of villages which have been declared as Open Defecation Free (ODF) during the last three years, State/ UT-wise;
- (b) the amount spent to make these villages ODF during the said period including Karnataka, State/UT-wise; and
- (c) the policy bottlenecks and implementation deficiencies noticed in making a village open defecation free along with the remedial action taken thereon?

ANSWER MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The States/UTs wise number of villages have been declared as Open Defection Free (ODF) during the last three year including the current financial year is at Annexure-I.
- (b) the amount spent to make these villages ODF during the said period including Karnataka, State/UT-wise is at Annexure –II; and
- (c) Sanitation is a behavioral issue. It involves change of mindset amongst people to stop open defecation and to adopt safe sanitation practices. This requires engagement of community and skill in facilitation and 'triggering'. There is constraint of these capacities. Further, the States having large population have a bigger task of becoming ODF as compared to smaller States. In order to address the above problems, a number of measures are being taken. These include:
 - Focus on behavior change: Community based collective behavior change has been mentioned as the preferred approach, although the States are free to choose the approach best suited to them.
 - The programme provides flexibility to the States in the implementation. This is essential, given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations.
 - There is a greater emphasis on capacity building, especially in community approaches and programme management.
 - The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.

Annexure-I.

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.904 due for reply on 20-07-2017

State/ UT-wise , villages declared Open Defecation Free (ODF) during the last two years and current financial year

| S.N. | State/UT | 2015-2016 | 2016-2017 | 2017-2018 |
|----------|-------------------|-----------|-----------|-----------|
| 1 | A & N Islands | 0 | 0 | 3 |
| 2 | Andhra Pradesh | 380 | 3528 | 523 |
| 3 | Arunachal Pradesh | 206 | 1502 | 934 |
| 4 | Assam | 201 | 466 | 2714 |
| 5 | Bihar | 195 | 1727 | 335 |
| 6 | Chhattisgarh | 1890 | 10712 | 505 |
| 7 | D & N Haveli | 0 | 0 | 0 |
| 8 | Daman & Diu | 0 | 0 | 0 |
| 9 | Goa | 0 | 0 | 0 |
| 10 | Gujarat | 3344 | 11678 | 1047 |
| 11 | Haryana | 1103 | 5380 | 425 |
| 12 | Himachal Pradesh | 8223 | 7755 | 0 |
| 13 | Jammu & Kashmir | 29 | 104 | 95 |
| 14 | Jharkhand | 90 | 3871 | 1476 |
| 15 | Karnataka | 1718 | 5294 | 960 |
| 16 | Kerala | 0 | 2035 | 0 |
| 17 | Madhya Pradesh | 1954 | 14539 | 46 |
| 18 | Maharashtra | 6062 | 17622 | 868 |
| 19 | Manipur | 63 | 111 | 7 |
| 20 | Meghalaya | 2076 | 1701 | 1 |
| 21 | Mizoram | 80 | 136 | 33 |
| 22 | Nagaland | 161 | 142 | 121 |
| 23 | Odisha | 1363 | 1395 | 2277 |
| 24 | Puducherry | 0 | 0 | 0 |
| 25 | Punjab | 812 | 3914 | 721 |
| 26 | Rajasthan | 6156 | 13419 | 1320 |
| 27 | Sikkim | 441 | 0 | 0 |
| 28 | Tamil Nadu | 1121 | 2415 | 234 |
| 29 | Telangana | 823 | 1165 | 37 |
| 30 | Tripura | 5 | 0 | 0 |
| 31 | Uttar Pradesh | 243 | 6449 | 1384 |
| 32 | Uttarakhand | 1338 | 12076 | 2059 |
| 33 | West Bengal | 7898 | 13237 | 634 |
| Total :- | | 47975 | 142373 | 18759 |

Annexure-II.

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.904
due for reply on 20-07-2017

| State/UT-wise, Central share utilised under SBM(G) during last 2 years and current year (Rs. in Crore) | | | | | |
|--|---------|----------|---------|--|--|
| State/UT | 2015-16 | 2016-17 | 2017-18 | | |
| A & N ISLANDS | 0.00 | 0.20 | 0.54 | | |
| ANDHRA PRADESH | 292.09 | 415.08 | 95.17 | | |
| ARUNACHAL PRADESH | 29.22 | 65.05 | 2.22 | | |
| ASSAM | 484.35 | 568.29 | 158.57 | | |
| BIHAR | 325.59 | 148.69 | 36.27 | | |
| CHHATTISGARH | 263.19 | 408.88 | 68.56 | | |
| D & N HAVELI | 0.00 | 0.00 | 0.00 | | |
| DAMAN & DIU | | | 0.33 | | |
| GOA | 4.83 | 0.00 | 20.92 | | |
| GUJARAT | 575.90 | 626.23 | 34.66 | | |
| HARYANA | 72.27 | 34.61 | 27.99 | | |
| HIMACHAL PRADESH | 71.42 | 82.25 | 6.34 | | |
| JAMMU & KASHMIR | 66.92 | 53.16 | 4.54 | | |
| JHARKHAND | 262.77 | 423.44 | 68.74 | | |
| KARNATAKA | 444.21 | 399.53 | 78.06 | | |
| KERALA | 17.03 | 137.52 | 1.44 | | |
| MADHYA PRADESH | 803.06 | 1121.10 | 199.43 | | |
| MAHARASHTRA | 644.49 | 616.11 | 39.47 | | |
| MANIPUR | 53.48 | 4.54 | 1.19 | | |
| MEGHALAYA | 56.13 | 41.13 | 2.27 | | |
| MIZORAM | 6.66 | 4.31 | 3.80 | | |
| NAGALAND | 28.10 | 44.12 | 3.70 | | |
| ODISHA | 1197.06 | 868.29 | 63.03 | | |
| PUDUCHERRY | 0.00 | 2.65 | 0.08 | | |
| PUNJAB | 59.34 | 73.26 | 5.07 | | |
| RAJASTHAN | 1287.23 | 1065.63 | 56.77 | | |
| SIKKIM | 5.90 | 2.85 | 0.35 | | |
| TAMIL NADU | 560.44 | 506.17 | 14.60 | | |
| TELANGANA | 157.53 | 174.02 | 74.30 | | |
| TRIPURA | 52.89 | 20.03 | 2.07 | | |
| UTTAR PRADESH | 571.91 | 1132.21 | 222.98 | | |
| UTTARAKHAND | 71.67 | 149.55 | 29.42 | | |
| WEST BENGAL | 904.79 | 838.60 | 131.24 | | |
| | 9370.47 | 10027.48 | 1454.11 | | |